

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 294 OF 2015 &
IA NO. 142 OF 2016**

Dated: 20th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**SRM Power Pvt. Ltd. ...Appellant(s)
Vs.
Bangalore Electricity Supply Co. Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Yadav for
Mr. Ankit Shah

Counsel for the Respondent(s) : Ms. Pankhuri Bhardwaj for R. 2 & 4

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 05.04.2017 after serving copy on the other side.

List the matter on **17.05.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh